

**ITC (HS), 2017  
SCHEDULE 1 – IMPORT POLICY**

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**SECTION II**

**VEGETABLE PRODUCTS**

**NOTE:**

In this Section, the term “pellets” means products, which have been agglomerated either directly by compression or by the addition of a binder in a proportion not exceeding 3 percent by weight.

**CHAPTER 6**

**LIVE TREES AND OTHER PLANTS; BULBS, ROOTS AND THE LIKE;  
CUT FLOWERS AND ORNAMENTAL FOLIAGE**

**NOTES:**

1. Subject to the second part of heading 0601, this Chapter covers only live trees and goods (including seedling vegetables) of a kind commonly supplied by nursery gardeners or florists for planting or for ornamental use; nevertheless it does not include potatoes, onions, shallots, garlic or other products of Chapter 7.
2. Any reference in heading 0603 or 0604 to goods of any kind shall be construed as including a reference to bouquets, floral baskets, wreaths and similar articles made wholly or partly of goods of that kind, account not being taken of accessories of other materials. However, these headings do not include collages or similar decorative plaques of heading 9701.

| <b>Exim Code</b> | <b>Item Description</b>  | <b>Policy</b> | <b>Policy Conditions</b>   |
|------------------|--|---------------|--|
| <b>0601</b>      | <b>BULBS, TUBERS, TUBEROUS ROOTS, CORMS, CROWNS AND RHIZOMES, DORMANT, IN GROWTH OR IN FLOWER; CHICORY PLANTS AND ROOTS OTHER THAN ROOTS OF HEADING 1212</b> |               |  |
| 0601 10 00       | Bulbs, tubers, tuberous roots, corms, corms and rhizomes, dormant  | Free          | Import permitted in accordance with import permit granted under Plant Quarantine (Regulation of Imports into India) Order, 2003. |
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| <b>0601 20</b> | <b><i>Bulbs, tubers, tuberous roots, corms, crowns and rhizomes, in growth or in flower; chicory plants and roots:</i></b> |            |   |
| 0601 20 10     | Bulbs, horticultural   | Free       | Import permitted in accordance with import permit granted under Plant Quarantine (Regulation of Imports into India) Order, 2003.  |
|                |  |            |   |
|                | <b><i>Chicory plants and roots:</i></b>  |            |   |
| 0601 20 21     | Plants   | Free       | Import permitted in accordance with import permit granted under Plant Quarantine (Regulation of Imports into India) Order, 2003.  |
| 0601 20 22     | Roots  | Free       | Import permitted in accordance with import permit granted under Plant Quarantine (Regulation of Imports into India) Order, 2003.  |
| 0601 20 90     | Other  | Restricted | Import permitted for sowing or planting without a licence in accordance with import permit granted under Plant Quarantine (Regulation of Imports into India) Order, 2003. |
|                |  |            |   |
| <b>0602</b>    | <b>OTHER LIVE PLANTS (INCLUDING THEIR ROOTS), CUTTINGS AND SLIPS; MUSHROOM SPAWN</b>                                       |            |   |
|                |  |            |   |

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|----------------|--|------------|--|
| 0602 10 00     | Unrooted cuttings and slips  | Free       | Import permitted in accordance with import permit granted under Plant Quarantine (Regulation of Imports into India) Order, 2003.   |
| <b>0602 20</b> | <b><i>Trees, shrubs and bushes, grafted or not, of kinds, which bear edible fruits or nuts:</i></b>  |            |  |
| 0602 20 10     | Edible fruit or nut trees, grafted or not  | Free       |  |
| 0602 20 20     | Cactus   | Restricted | Import will be subject to the provisions of Convention of International Trade in Endangered Species of Wild Fauna & Flora (CITES). |
| 0602 20 90     | Other  | Free       |  |
| 0602 30 00     | Rhododendrons and azaleas, grafted or not  | Free       |  |
| 0602 40 00     | Roses, grafted or not  | Free       |  |
| <b>0602 90</b> | <b><i>Other:</i></b>   |            |  |
| 0602 90 10     | Mushroom spawn   | Free       |  |
| 0602 90 20     | Flowering plants (excluding roses and rhododendrons)   | Free       |  |
| 0602 90 30     | Tissue culture plant   | Free       |  |
| 0602 90 90     | Other  | Free       |  |
| <b>0603</b>    | <b>CUT FLOWERS AND FLOWER BUDS OF A KIND SUITABLE FOR BOUQUETS OR FOR ORNAMENTAL PURPOSES, FRESH, DRIED, DYED, BLEACHED, IMPREGNATED OR OTHERWISE PREPARED</b> |            |  |
|                | <b><i>Fresh:</i></b>   |            |  |
| 0603 11 00     | Roses  | Free       |  |
| 0603 12 00     | Carnations   | Free       |  |
| 0603 13 00     | Orchids  | Free       |  |
| 0603 14 00     | Chrysanthemums   | Free       |  |

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| 0603 15 00  | Lilies (Lilium spp.)   | Free |  |
|             |  |      |  |
| 0603 19 00  | Other  | Free |  |
|             |  |      |  |
| 0603 90 00  | Other  | Free |  |
|             |  |      |  |
| <b>0604</b> | <b>FOLIAGE, BRANCHES AND OTHER PARTS OF PLANTS, WITHOUT FLOWERS OR FLOWER BUDS, AND GRASSES, MOSSES AND LICHENS, BEING GOODS OF A KIND SUITABLE FOR BOUQUETS OR FOR ORNAMENTAL PURPOSES, FRESH, DRIED, DYED, BLEACHED, IMPREGNATED OR OTHERWISE PREPARED</b> |      |  |
| 0604 20 00  | Fresh  | Free |  |
| 0604 90 00  | Other  | Free |  |
|             |  |      |  |

**Policy Conditions of this Chapter:**

- (1) Import of seeds of vegetables, flowers, fruits and plants, tubers and bulbs of flowers, cutting, sapling, budwood etc., of flowers and fruits for sowing or planting is permitted without a licence in accordance with a permit for import granted under the Plant Quarantine (Regulation of Imports into India) Order, 2003. However, import of Poppy seeds if permitted for import under the Plant Quarantine (Regulation of Import into India) Order, 2003 for sowing or planting shall be subject to the condition that importer shall produce a certificate from the competent authority of the country of origin that opium poppy has been grown licitly/legally in that country as per requirements of the International Narcotics Control Bureau.
- (2) Import of living plants, seeds for sowing or plant material shall be made by the Indian Council of Agricultural Research, Agricultural Universities, Botanical and Horticulture Departments of other Universities and State Governments, without a licence. Such import shall be subject to such conditions as may be specified by the Ministry of Agriculture and Farmers Welfare, Government of India, from time to time.

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